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THE HIGH COURT OF KERALA

Kochi - 682 031  
Dated - 23-04-2018

PROCEEDINGS

Judiciary - Transfer and postings of Judicial Officers-revised orders issued.

Ref: High Court Order No.B1(A)-43277/2016 dated 24/03/2018.

ORDER NO. B1(A)-63/2018

The transfer and postings in respect of Sri.Joseph P.S., Addl.Sub Judge-II, Thiruvananthapuram and Sri.Suresh T.K., Addl.Chief Judicial Magistrate, Thiruvananthapuram as Addl.Chief Judicial Magistrate, Thiruvananthapuram and Addl. Sub Judge-II, Thiruvananthapuram respectively, made as per the order referred to is cancelled herewith. The officers are directed to continue in their present posts.



( By Order )

*(Signature)*

K Haripal  
Registrar (Subordinate Judiciary)

To

- The Accountant General (A&E) Kerala, Thiruvananthapuram.
- The Principal Accountant General (Audit), Kerala, Thiruvananthapuram.
- The Additional Chief Secretary to Govt.Home (C) Dept.Thiruvananthapuram(With C/L).
- The District Judge and the Chief Judicial Magistrate of Thiruvananthapuram.
- The Private Secretary to the Chief Justice, High Court.
- The Private Secretary to Hon'ble Mr.Justice P.N.Ravindran.
- Sri.Suresh T.K., Addl.Chief Judicial Magistrate, Thiruvananthapuram.
- Sri.Joseph P.S., Addl.Sub Judge-II, Thiruvananthapuram.
- The Addl.Sub Court-II, Thiruvananthapuram.
- The Addl.Chief Judicial Magistrate Court, Thiruvananthapuram.
- The Confidential Assistants to the Registrars, High Court.
- The B2(A),B3(A), B3(B) B4(A), B5(A), C1, E1, I1 seats, Inspection Cell, E-courts cell.
- ✓ The I.T. Section,High Court (For uploading in the Official Website).
- The Kerala Judicial Academy, Athani, Aluva.
- The Administrative Records Section, High Court ( 2 copies ).
- The File/Stock File.

*(Signature)*